

7. There should be time-bound programme for land use survey. Necessary programme should be included in the Seventh Plan. Action should be taken immediately to complete quick soil survey through the national agencies such as All India Soil & Land Use Survey and National Bureau of Soil Survey and National Land Use Planning, National Remote Sensing Agency and Soil Survey Organisations in the States so that by the end of Seventh Plan we have reliable data.
8. It would be necessary to locate and indentify culturable waste lands and old fallows for taking up suitable action to bring them to more productive lands uses. Requisite information should be obtained from the States/Union Territories to have reliable statistics regarding culturable waste lands and old fallows.
9. An inventory of the existing land use in the country should be taken in order to enable the Commission to determine proper use of land and soil for both present and future production.

Statement-I

Summary Recommendations of the First Meeting of the National Land Board Held on 7th March, 1984

1. The National Land Board endorsed the recommendations of the National Land Resources, Conservation and Development Commission made in its first meeting held on 7th February, 1984.
2. Suitable schemes drawn up by the State/Union Territories

will be incorporated in the 7th Plan for having the services of Experts in the State Land Use Boards and financial provisions be made in the State Plans.

3. A time-bound programme of soil and land-use survey will be chalked out and steps will be taken for its execution and timely completion.
4. State/Union Territories will ensure by all possible means that as far as possible, good agricultural lands are not utilised for non-agricultural purposes.
5. States/Union Territories will formulate suitable schemes for reclamation of land undergoing degradation due to one factor or the other and submit to Planning Commission for inclusion in the Seventh plan so that adequate financial provisions are made.

Additional Irrigation Potential Created in Madhya Pradesh

2278. DR. VASANT KUMAR PANDIT : Will the Minister of IRRIGATION be pleased to state :

(a) the net additional irrigation potential create in Madya Pradesh through various on-going Major, Medium, and Minor irrigation schemes during the years 1981-82, 1982-83 and 1983-84 (June ending) ;

(b) whether there is delay in completing the on-going schemes due to which the expenditure is increasing ;

(c) what efforts have been made to see at all irrigation schemes go as per schedule both in the Central as well as State sector ; and